## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: TCP/18/(IB)/2017

APPLICATION NUMBER

NAME OF THE PETITIONER(S)

: ELECTRONICA FINANCE LTD

NAME OF THE RESPONDENT(S)

: PEEKAY MEDIEQUIP LTD

UNDER SECTION

PETITION NUMBER

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

A. CELINE (MS499/09) 999422720)

Counsel for the petitioner present. No representation on behalf of respondent. Registry is directed to issue notice to the respondent. Put up on 23.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM